

SLP(C)... 2928 OF 2001

ITEM No.19

Court No. 2

SECTION XIIA

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal(Civil)...CC 2928/2001

(From the judgement and order dated 07/11/2000 in CRP 4221/00  
of The HIGH COURT OF A.P AT HYDRABAD)

ONUMUNOOKARAJU

Petitioner (s)

VERSUS

ANIMIREDDY RAMUNAIDU (D) BY LRS.  
( With Appln(s). for c/delay in filing SLP )

Respondent (s)

Date : 30/04/2001 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.P. BHARUCHA  
HON'BLE MR. JUSTICE Y.K. SABHARWAL

For Petitioner (s)

Ms. Asha Gopalan Nair,Adv.  
Mr. K.V. Rama Krishna, Adv.

For Respondent (s)

UPON hearing counsel the Court made the following  
O R D E R

....L.....I.....T.....T.....T.....T.....T.....T.....J  
.SP2

Delay condoned.  
The special leave petition is dismissed.

.SP1

(N. Annapurna)  
Court Master

(Shelly Sengupta)  
Court Master